

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION No. NO. 1342 OF 2024

IN THE MATTER OF:

SATYAPAL SINGH

..... APPLICANT

VERSUS

BLOCK DEVELOPMENT OFFICER (RURAL DEVELOPMENT)  
& ORS.

.....RESPONDENTS

INDEX Next date. 31.07.2025

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NEW DELHI  
DATED: 18.07.2025



**(PRADEEP MISRA & DALEEP DHYANI)**

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1342/2024

IN THE MATTER OF:

Satyapal Singh

...Applicant

VERSUS

The Block Development Officer (Rural Development),  
Pilana, Baghpat

...Respondent(s)

RESPONSE ON BEHALF OF THE UTTAR PRADESH  
POLLUTION CONTROL BOARD IN COMPLIANCE TO  
THE ORDER DATED 28.03.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI

I, Bhuvan Prakash Yadav, aged about 46 years S/o Shri C.L. Yadav, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Meerut do hereby solemnly affirm and state on oath as under:

1. That I the deponent in official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.
2. That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal) to ascertain the correct status of the water quality in the pond vide its order dated 28.03.2025 has directed the UPPCB to:

- Conduct water sampling and quality analysis of the water entering the pond in question.
- Identify the source of water entering the pond.
- File an action taken report.
- Offer suggestions for maintenance and rejuvenation of the pond.

3. That in compliance with the above direction, the officials of UPPCB has visited the pond in question located in village Dhikoli, Pilana, District Baghpat and undertaken the site inspection on 20.05.2025.

A true copy of the inspection report dated 20.05.2025 is being annexed herewith as **Annexure-1**.

4. That during the course of inspection it was found that the pond contained very low quantity of water. Domestic waste water from nearby households was found entering the pond. No industrial effluent was found entering in the pond. The officials of UPPCB collected the water samples and analyzed at the Regional Laboratory, Meerut.

A true copy of the analysis report is being annexed herewith as **Annexure-2**.

5. That in compliance with the direction passed by this Hon'ble Tribunal and in light of the findings and observation made during inspection, the UPPCB issued instructions to Block Development Officer, Pilana, Baghpat vide letter dated 28.06.2025 recommending actions for rejuvenation and restoration of the pond area. These include:



- Demarcation of pond boundary
- Removal of plastic waste
- Cleaning of aquatic weeds and grass
- Installation of screening systems on incoming drains
- Implementation of phyto-remediation or constructed wetlands
- Digging, de-silting, and removal of encroachments

A true copy of the letter dated 28.06.2025 is being annexed herewith as Annexure-3.

6. That the above response on behalf of the Uttar Pradesh Pollution Control Board is being submitted before this Hon'ble Tribunal for kind perusal and consideration. It is prayed that the same be taken on record.



**DEPONENT**

**VERIFICATION**

Verified at Meerut on this the 15<sup>th</sup> day of July, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.



**ATTESTED**  
**NOTARY**



**DEPONENT**

मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0- 1342/2024, सत्यपाल सिंह बनाम खण्ड विकास अधिकारी, पिलाना, बागपत में पारित आदेश दिनांक 28.03.2025 के सन्दर्भ में आख्या।

उपरोक्त सन्दर्भित वाद में मा0 राष्ट्रीय अधिकरण द्वारा पारित आदेश दिनांक 28.03.2025 के अनुपालन में दिनांक 20.05.2025 को ग्राम ढिकौली में स्थित तालाब का निरीक्षण किया गया। आख्या निम्नवत् है-

- पूर्व में दिनांक 17.01.2025 को खण्ड विकास अधिकारी, पिलाना के साथ ग्राम ढिकौली तहसील व जनपद बागपत में स्थित तालाब का निरीक्षण किया गया था तथा क्षेत्रीय कार्यालय के पत्रांक 1133/जी/ओ0ए0-1342/2024/बागपत/2025 दिनांक 07.02.2025 के माध्यम से पूर्व में ओ0ए0 सं-325/2015, कर्नल सर्वदमन सिंह ओवेराय बनाम भारत सरकार व अन्य पारित आदेश के अनुपालन में उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा तैयार की गई "तालाबों, झीलों एवं आर्द्रभूमियों के पुनर्जीवन कार्य योजना निरूपण हेतु दिग्दर्शिका" के अनुसार तत्कालिक रूप में निम्न कार्य किये जाने हेतु सुझाव दिया गया है:-
  - तालाब क्षेत्र की मार्किंग।
  - प्लास्टिक वेस्ट की सफाई।
  - तालाब में उगी घास की सफाई।
  - तालाब में मिलने वाले नाले पर स्क्रीन/जाली की स्थापना।  
तथा
  - उक्त के अतिरिक्त तालाब की खुदाई, सफाई व अतिक्रमण की कार्यवाही नियमानुसार कराया जाना उचित होगा।
- मा0 अधिकरण द्वारा पारित आदेश दिनांक 28.03.2025 के अनुपालन में दिनांक 20.05.2025 को ग्राम- ढिकौली, तहसील व जनपद- बागपत स्थित सन्दर्भित तालाब का पुनः निरीक्षण किया गया। निरीक्षण में पाया गया कि पत्र/आख्या दिनांक 07.02.2025 में सुझाये गये तत्कालिक उपाय वर्तमान तक नहीं किये गये है।
- मा0 अधिकरण में विचाराधीन वाद ग्राम- ढिकौली के तालाब से सम्बन्धित है स्थल पर 02 तालाब स्थित है। दोनों तालाब नाली के माध्यम से जुड़े है। तालाबों में जल का भराव अत्यधिक कम है। पूरे तालाब में बड़ी-बड़ी घास उगी है तथा कुछ स्थानों पर जलीय पौधे भी उगे है। खाली भूमि पर कहीं-कहीं प्लास्टिक, कूड़ा करकट फेंका गया है। फोटोग्राफ संलग्न है।  
निरीक्षण के समय डाउन स्ट्रीम के तालाब से जल का नमूना एकत्र किया गया। विश्लेषण में प्रदूषणकारी प्रचालकों के मान निम्नवत् पाए गए है :-  
pH- 7.52, BOD- 42.0 mg/l, COD - 156.0 mg/l, Suspended Solid- 102.0 mg/l, Dissolved Solid- 442.0 mg/l (विश्लेषण आख्या संलग्न है)।
- तालाबों में जल की मात्रा अत्यधिक कम है। तालाबों में जल का मुख्य स्रोत वर्षा जल है तथा आसपास के घरों का वेस्ट वॉटर इन तालाबों में मिलता है। विश्लेषण आख्या से स्पष्ट होता है कि आसपास के घरों के वेस्ट वॉटर में सेप्टिक टैंक का ओवर फ्लो भी मिलता है।
- इन तालाबों में कैचमेन्ट एरिया में कोई भी औद्योगिक इकाई स्थापित नहीं है, न ही कोई औद्योगिक ड्रेन तालाब में मिलती है।
- डाउन स्ट्रीम के तालाब का ओवरफ्लो खेतों में प्रवाहित होता है।
- उक्त तालाबों में पूर्व में सुझाये गये कार्यों के अतिरिक्त तालाब के जल की गुणवत्ता में सुधार हेतु फाइटोरेमिडेशन अथवा निर्मित वेट लैण्ड विकसित किया जाना उचित होगा।  
आख्या सादर प्रस्तुत है।

*Pratik*  
28/6/25

(रोहित यादव)  
अवर अभियन्ता

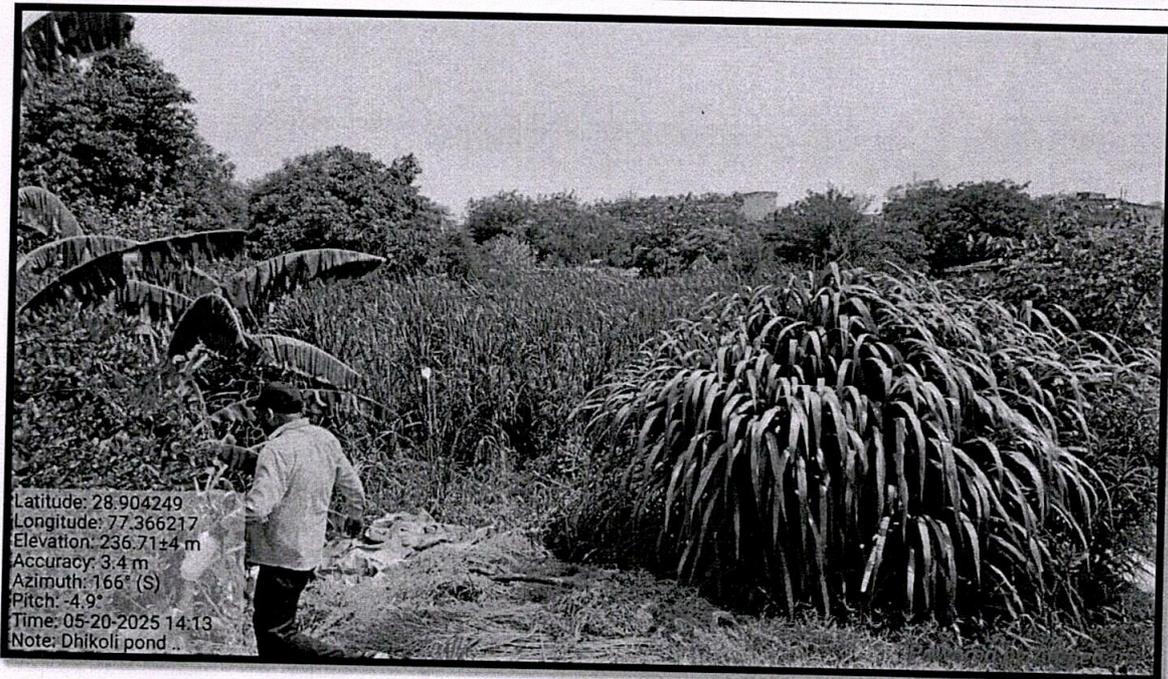
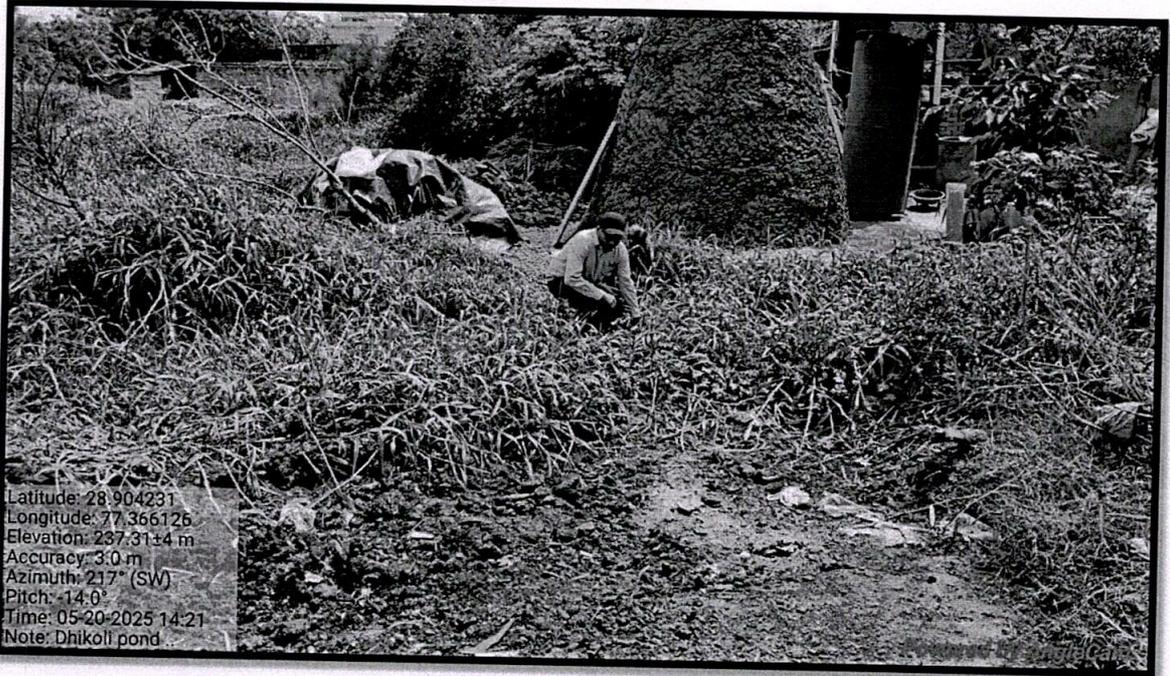
*Yogesh*  
28/6/25

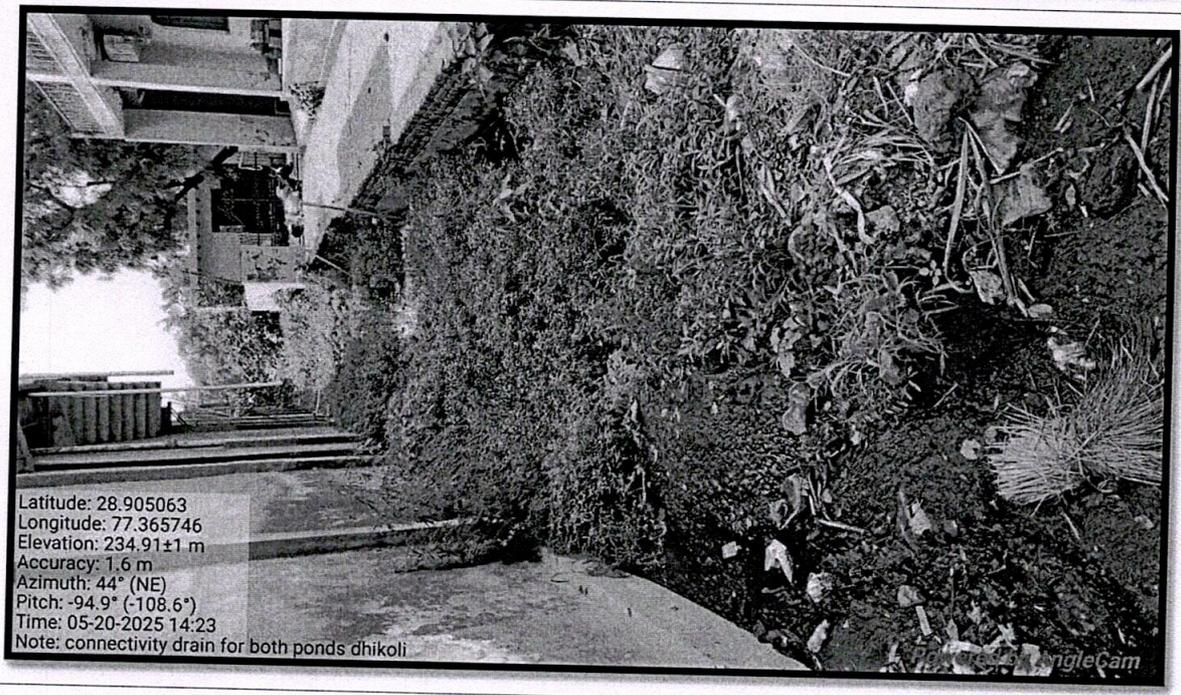
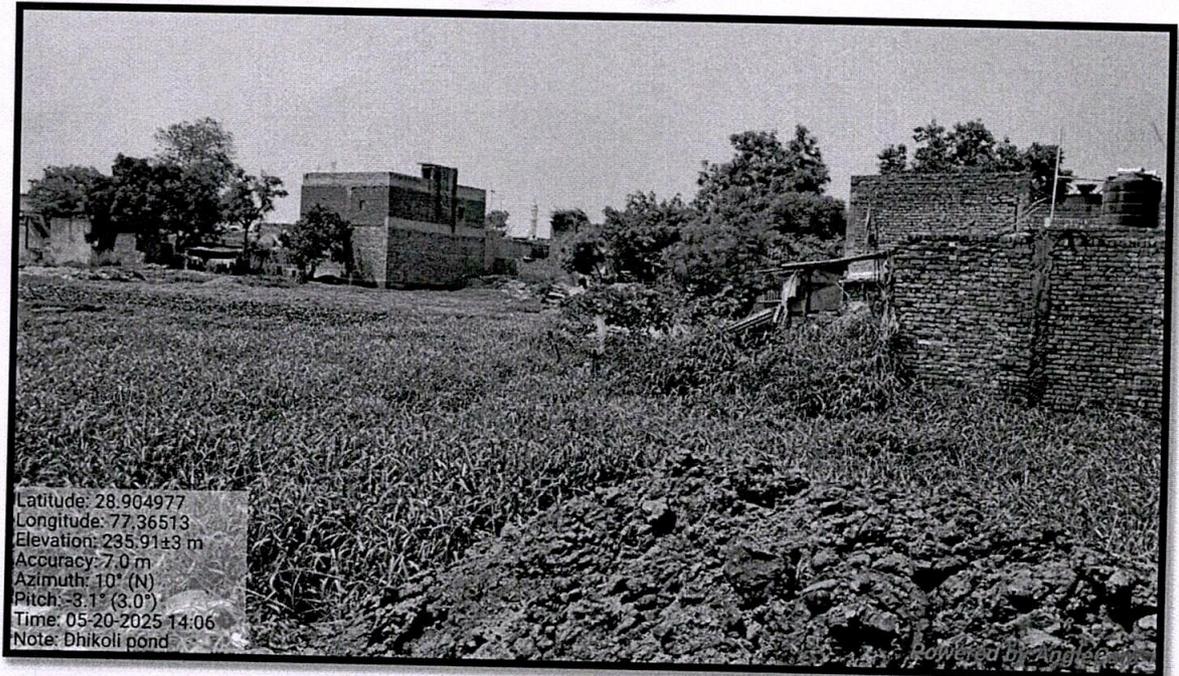
(योगेश कुमार मिश्र)  
सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी

*Pratik*  
28/6/25

*Pratik*





**REGIONAL LABORATORY MEERUT**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Pocket-T, C-3/2, Pallav Puram, Phase-II, Modi Puram, Meerut

**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-32341970/Meerut/2025

Date:17/06/2025

- 1- **Sample Location:** Madanawa Pond
- 2- **District:** Baghpat
- 3- **Address:** Village Dhikoli, Pilana Baghpat
- 4- **Sample Source:** Pond
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Rohit Yadav JE & Akhilesh Kumar JRF
- 7- **Odour :** No Specific
- 8- **Quantity and Packing :** 2- L Plastic Jerican, 1-MPN bottle
- 9- **Date of Sample Collection :** 20/05/2025
- 10- **Analysis Indented by :** RO Meerut
- 11- **Date of sample receipt in Lab :** 20/05/2025

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.52	02-12
Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	680.0	0.1-10000 µS/cm
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	102.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	442.0	5.0 -10000 mg/l
Total Solids, APHA24th Ed2540B: 2023	mg/l	544.0	5.0 -15000 mg/l
Hardness, APHA 24th Ed. 2340 °C EDTA Titrimetric Method 2023	mg/l	240.0	10.0 -5000 mg/l
Calcium, APHA 24th Ed. 3500Ca-B:2023	mg/l	170.0	10.0 -1000 mg/l
Magnesium, APHA 24th Ed 3500Mg B: 2023	mg/l	70.0	10-1000 mg/l
Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	150000	<1.8 MPN/100 ml & above
Fecal Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	100000	<1.8 MPN/100 ml & above
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	42.0	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	156.0	4.0 -1000 mg/l

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

Analysed by  
[Raj Bahadur (JRF)]

Authorized by

B P Yadav (RO)

BHUVAN  
PRAKASH  
YADAV

Digitally signed by  
BHUVAN PRAKASH  
YADAV  
Date: 2025.06.17  
16:46:53+05'30'

Regional Officer



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,  
पाकेट -टी,सी-3/2, पल्लवपुरम फेस-2,  
मोदीपुरम,मेरठ-250110 (उ0प्र0)

संदर्भ सं: 488/G/OA-1342/24- सत्यपाल सिंह/ बागपत/ 2025

दिनांक : 28/06/2025

सेवा में,

मा0 एन0जी0टी0 प्रकरण

खण्ड विकास अधिकारी,  
पिलाना, बागपत।

विषय: मा0राष्ट्रीय हरित अधिकरण में योजित Original Application No. 1342/2024 Satyapal Singh V/s The Block Development Officer (Rural Development) में पारित आदेश दिनांक-28.03.2025 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित Original Application No. 1342/2024 Satyapal Singh V/s The Block Development Officer(Rural Development) में पारित आदेश दिनांक- 28.03.2025 का संदर्भ ग्रहण करने का कष्ट करें। पारित आदेश के मुख्य अंश निम्नवत है-

7. From the report it also appears that the ponds have been encroached upon. Hence, District Magistrate is required to take appropriate expeditious action to clear the encroachment from the ponds by duly following the Principle of Natural Justice and ascertain that no drain carrying sewage/sullage enters in the ponds. To ascertain the correct status of the water quality in the pond, we direct the UPPCB to get the water sample analysis done and disclose source of water to the ponds and file the report before the Tribunal. District Magistrate, Baghpat is also directed to consider the suggestion which have been given by UPPCB for maintenance and rejuvenation of the pond as quoted above. Let action taken reports be filed by District Magistrate, Baghpat and UPPCB within six weeks.

8. List on 31.07.2025

उक्त आदेश के अनुपालन किये जाने हेतु पत्रांक 1788/एस0टी0 कैम्प-75/2024-25 दिनांक 11.04.2025 के माध्यम से जिलाधिकारी, बागपत एवं पत्रांक 1119/एस0टी0एफ0/2025 दिनांक 19.04.2025 के माध्यम से अपर जिलाधिकारी (वि/रा), बागपत द्वारा आवश्यक निर्देश जारी किये गये हैं, उक्त की प्रति संलग्न है।

अग्रेतर मा0 अधिकरण में पारित आदेश के अनुपालन में इस कार्यालय स्तर से दिनांक-20.05.2025 को ग्राम- ढिकौली के तालाब का निरीक्षण किया गया एवं तालाब से जल का नमूना एकत्र कर विश्लेषण किया गया। आख्या संलग्न है। तत्क्रम में सन्दर्भित तालाब के

क्रमशः

बोर्ड मुख्यालय :- टी.सी.-12,वी. विभूति खण्ड,गोमती नगर,लखनऊ-226010 उ0प्र0)

पुनरोद्धार हेतु आपके स्तर से पूर्व में वांछित कार्यवाही सम्मिलित करते हुए निम्न अतिरिक्त कार्यवाही भी अपेक्षित है—

- तालाब क्षेत्र की मार्किंग।
- प्लास्टिक वेस्ट की सफाई।
- तालाब में उगी घास की सफाई।
- तालाब में मिलने वाले नाले पर स्क्रीन/जाली की स्थापना।
- उक्त के अतिरिक्त तालाब की खुदाई, सफाई व अतिक्रमण की कार्यवाही नियमानुसार कराया जाना उचित होगा।
- तालाब के जल की गुणवत्ता में सुधार हेतु फाइटोरेमिडेशन अथवा निर्मित वेट लैण्ड विकसित किया जाना उचित होगा।

अतः आपसे अपेक्षा है कि उक्त बिन्दुओं पर प्रभावी कार्यवाही करने का कष्ट करें जिससे कि मा0 अधिकरण द्वारा पारित आदेश का अनुपालन सुनिश्चित हो सके।  
सूचनार्थ प्रेषित।

संलग्नक : उपरोक्तानुसार

भवदीय

*Prakash Yadav*

(भुवन प्रकाश यादव)  
क्षेत्रीय अधिकारी

**प्रतिलिपि—**

1. जिलाधिकारी महोदया, बागपत को सूचनार्थ सादर प्रेषित।
2. मुख्य विकास अधिकारी, बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
3. अपर जिलाधिकारी(वि0/रा0), बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
4. मुख्य पर्यावरण अधिकारी(वृत्त-3), उ0प्र0प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।
5. उपजिलाधिकारी, बागपत को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

*Prakash Yadav*

क्षेत्रीय अधिकारी  
*Prakash*

Original Application No. 1342/2024 Satyapal Singh Vs The Block Development Officer  
(Rural Development), Pilana, Baghpat

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From: Pradeep Misra (pradeepmisra@yahoo.com)

To: sp.singh6710@gmail.com; ankit.scngtup@gmail.com; advpriyankaswami@gmail.com

Date: Thursday, July 17, 2025 at 05:03 PM GMT+5:30

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Sir/Madam,

Please find attached the Reply affidavit on behalf of UP  
Pollution Control Board

With Regards,

**(PRADEEP MISRA)**



Satyapal Reply.pdf  
7.3 MB